GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:803
ANSWERED ON:14.08.2012
PROCUREMENT OF FOODGRAINS
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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the foodgrains including wheat procured by the Government agencies during the last one year, State-wise;
- (b) whether the farmers are unable to derive full benefit of Minimum Support Price and are put to inconvenience due to irregularities and delay in procurement process;
- (c) if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard; and
- (d) the steps taken for increasing the storage capacity and ensure proper and safe storage of foodgrains?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): State wise details of foodgrains procured are at Annexure- I & II.
- (b): No Madam, No such reports have been received.
- (c): In view of (b) above does not arise.
- (d): To increase storage capacity for foodgrains procured for the central pool and to reduce the storage under Cover and Plinth(CAP), the Government has formulated the Private Entrepreneur Guarantee(PEG) Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Under the Scheme, a capacity of about 181.08 lakh tonnes is to be created in 19 States. For construction of the storage capacity under the Scheme, CWC/SWCs/State Government agencies are appointed as implementing agencies on behalf of FCI. Steps taken to ensure safe storage of foodgrains are at Annexure-III.